

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3194  
(To be answered on the 16<sup>th</sup> December 2021)**

**PRIVATISATION OF AIRPORTS**

**3194. SHRI RAJIV RANJAN SINGH  
ALIAS LALAN SINGH**

**Will the Minister of CIVIL AVIATION**

**तागर विमानत मंत्री**

**be pleased to state:-**

- (a) the details of number of airports which have already been transferred to private companies and the airports which are identified for privatization, airport-wise; and**  
**(b) the details of revenue that the Government expects to earn from the privatisation of these airports?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**तागर विमानत मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) & (b): So far, Airports Authority of India (AAI) has leased out eight airports namely, Delhi, Mumbai, Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for Operations, Management and Development under Public Private Partnership (PPP).**

**As per National Monetization Pipeline (NMP), 25 airports of Airports Authority of India (AAI) have been earmarked over the years 2022 to 2025 namely Bhubaneshwar, Varanasi, Amritsar, Trichy, Indore, Raipur, Calicut, Coimbatore, Nagpur, Patna, Madurai, Surat, Ranchi, Jodhpur, Chennai, Vijayawada, Vadodara, Bhopal, Tirupati, Hubli, Imphal, Agartala, Udaipur, Dehradun and Rajahmundry.**

**The exact value of revenue that the Government expects to earn from the monetization of these airports can not be determined at this stage as it will depend upon many factors such transaction timing, market conditions, investor appetite, transaction terms etc.**

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